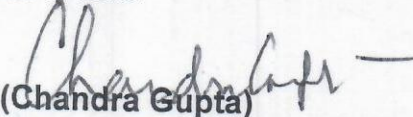


**OFFICE OF THE DISTRICT & SESSIONS JUDGE (S-W)
DWARKA COURTS**

ORDER

The Bail/Urgent applications pertaining to Newly created Police Station "Mohan Garden" shall be dealt with by Sh. Ajay Goel, Spl. Judge (NDPS) with immediate effect, till further orders.

Further, all the matters pertaining to the Police Station "Mohan Garden" under POCSO Act, shall be dealt with by the court of Sh. Pritam Singh, ASJ-04 with immediate effect till further orders.

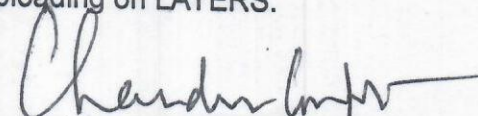

(Chandra Gupta)
Offg. District & Sessions Judge (S-W)

No. 1787-1836 /Misc/Judl./DWK/2019

Dated 24/01/19

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi.
2. Ld. District & Sessions Judge (HQ), Delhi.
3. The District & Sessions Judge, East, New Delhi, South, South-East, North-East, Shahdara, North-West, West, North District, Delhi.
4. District & Sessions Judge Secretariat, Dwarka Courts.
5. The CMM, (S-W) District, Dwarka Courts.
6. The Concerned Judicial Officers.
7. The Commissioner of Police, Police Headquarters, Delhi.
8. The DCP, South-West District, Dwarka District, New Delhi.
9. The Chief Prosecutor, Prosecution Branch, Dwarka Courts.
10. The A.O.(J)/B.I. Admn. Branch, Facilitation Centre, Computer Branch, Server Room, Pool Car, Care Taking Branch, Video Conferencing Branch, Library, General Branch, Cash Branch.
11. PRO/APRO, Dwarka Courts.
12. The Supdt., Tihar Jail, New Delhi.
13. The Incharge, Lock-up, Dwarka Courts.
14. The President/Hony. Secretary Bar Association, Dwarka, Tis Hazari, Patiala House, Karkardooma, Rohini & Saket Courts.
15. The Website Committee, Hindi & English, Tis Hazari Courts.
16. Notice Board, Dwarka Courts.
17. The Branch Incharge, R&I Branch for uploading on LAYERS.


Offg. District & Sessions Judge (S-W)
Dwarka Courts, New Delhi.